

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2606**  
ANSWERED ON 01.12.2016

**MIHIR SHAH COMMITTEE ON WATER RESOURCES**

2606. SHRI KONDA VISHWESHWAR REDDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the main recommendations made by the Mihir Shah Committee in Water Resources sector;
  - (b) whether the Government has accepted any of the recommendations made by the committee;
- and
- (c) if so, the details thereof and the follow up action taken thereon?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(DR. SANJEEV KUMAR BALYAN)

(a) to (c) A Committee was constituted under the Chairmanship of Dr. Mihir Shah for Restructuring of Central Water Commission (CWC) and Central Ground Water Board (CGWB) for optimal development of water resources in the country in the backdrop of integrated water resources management by the Ministry of Water Resources, River development and Ganga Rejuvenation (MoWR, RD & GR) in September 2015. The Committee has submitted its report in July 2016, which is under consideration in the Ministry.

Another Committee under the Chairmanship of Dr. Mihir Shah was also constituted to Re-draft the Draft Model Bill for Conservation, Protection and Regulation of Ground Water, 2011. The Committee was further assigned the work of examining the provisions of Draft National Water Framework Law and Draft River Basin Management Bill and suggest changes/modifications therein. The Committee has submitted its report in respect of Draft Model Bill for Ground Water and Draft National Water Framework Law in July, 2016, which is under consideration in the Ministry.

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